

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2593
ANSWERED ON:28.07.2014
LAW FOR PROTECTION OF JOURNALISTS
Patle Smt. Kamla Devi

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to enact a new law to provide security to the journalists;
- (b) if so, the details and salient features thereof;
- (c) the time by which such Act is likely to be enacted; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF LAW A`ND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a): As per the information received from the Ministry of Information and Broadcasting there is no such proposal;
- (b) to (d): Do not arise.